

- (b) if so, the details thereof and the measures taken by Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) and (b) Yes. Health being a State subject, the matter regarding working conditions of Nursing staff comes under the purview of the State Government in which the hospitals are located. On the basis of PIL Writ Petition Civil No. 430/2011 in the Hon'ble Supreme Court, all the State Governments were issued instructions; *vide* letters dated 7th July, 2010 and 24th February, 2012 to take necessary measures for enacting a comprehensive Legislation for improvement of service conditions of nurses including those working in the private sector.

Swine flu cases in Telangana

931. SHRI PALVAI GOVARDHAN REDDY :

SHRI DEVENDER GOUD T.:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the reasons for the six-fold rise in the swine flu cases in the country;
- (b) the details of cases reported since January, 2015, State-wise;
- (c) whether it is a fact that Telangana is the worst affected State in the country; and
- (d) the remedial measures taken by Government to contain this and also supplement the efforts of the State Governments, particularly Telangana and Delhi?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) Influenza A H1N1 virus that caused the Influenza Pandemic during 2009-10 continues to circulate in the community causing outbreaks in various parts of the country. While declaring the Influenza A H1N1 Pandemic to be over in August, 2010, WHO had conveyed that, the Pandemic virus would continue to circulate as seasonal influenza virus for some years to come.

(b) The details of cases reported since January, 2015, State-wise are given in the Statement (*See* below).

(c) No.

(d) Health is a State subject. However, the Central Government has been monitoring the Influenza A H1N1 outbreak situation and remains in regular touch with the affected State Governments. The States have been provided guidelines on screening, risk categorization of patients, clinical case management and ventilator management. Guidelines for vaccination of health care workers have been also issued., Central teams of Senior Public Health Specialists from Union Health and Family Welfare Ministry have

been deployed to guide and assist the State Governments including that of Telangana. The Integrated Disease Surveillance Programme regularly collects data on outbreaks of communicable diseases including Influenza A H1N1 from different parts of the country. This data is monitored and analyzed to facilitate quick response to contain outbreaks. In addition to the guidelines for combating Influenza A H1N1 already provided to the State Governments, the Central Government has also established a network of 21 laboratories equipped to test the virus. The Central Government has assisted the affected State Governments by providing logistic support for drug, masks and Personal Protective Equipment. In particular, the State of Telangana has been provided with diagnostic reagents (250) and viral transport medium (200 kits). The Government of NCT of Delhi has been assisted with drug Oseltamivir (2000 capsules), Personal Protective Equipment (5000), N 95 masks (250) and Viral Transport Medium kits (2000).

Emergency stock of Oseltamivir drug, N-95 masks and Personal Protective Equipment is also being maintained. A Committee under the Director General of Health Services periodically monitors the situation. Regular advertisements for guidance of public on Influenza A H1N1 are being issued by MOHFW in national and local newspapers. The advertisements in print media were regularly published in more than 200 newspapers in January and February, 2015 all over the country. These also included vernacular languages. Information dissemination is also through Radio and Television. States have been advised to scale up IEC activities. The affected States have also put advertisements and media campaign in the local newspapers and aired Radio and Television spots.

Statement

Influenza A H1N1: laboratory confirmed Cases: State/ UT-wise

(1st January – 25th February, 2015)

Sl.No.	State/UT	Cumulative Cases since 1st January 2015
1.	Andaman and Nicobar Islands	1
2.	Andhra Pradesh	88
3.	Arunachal Pradesh	0
4.	Assam	0
5.	Bihar	8
6.	Chandigarh	16
7.	Chhattisgarh	4
8.	Dadra and Nagar Haveli	10

Sl.No.	State/UT	Cumulative Cases since 1st January 2015
9.	Daman and Diu	1
10.	Delhi	2571
11.	Goa	7
12.	Gujarat	3769
13.	Haryana	149
14.	Himachal Pradesh	30
15.	Jammu and Kashmir	84
16.	Jharkhand	0
17.	Karnataka	887
18.	Kerala	42
19.	Lakshadweep	0
20.	Madhya Pradesh	786
21.	Maharashtra	1352
22.	Manipur	0
23.	Meghalaya	0
24.	Mizoram	1
25.	Nagaland	4
26.	Odisha	11
27.	Puducherry	14
28.	Punjab	168
29.	Rajasthan	5126
30.	Sikkim	0
31.	Tamil Nadu	271
32.	Telangana	1385
33.	Tripura	0
34.	Uttarakhand	17
35.	Uttar Pradesh	413
36.	West Bengal	89
CUMULATIVE TOTAL		17304